



2026:DHC:3611-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 4807/2026 & CM APPL. 23508/2026

KAUSHALENDRA KUMAR SINGHPetitioner
Through: Ms. Rameeza Hakeem, Mr.
Karan Bharihoke, Ms. Vartika Aggarwal,
Ms. Sakshi Bagdi and Ms. Jea Saran, Advs.

versus

UNION OF INDIA & ANR.Respondents
Through: Mr. Chetan Sharma, ASG with
Mr. Nishant Gautam, CGSC with Mr. Vinay
Kaushik, GP with Mr. Vardhman Kaushik,
Ms. Kavya Shukla, Mr. Amit Gupta, Mr.
R.V. Prabhat, Mr. Shubham Sharma, Mr.
Yash Wardhan Sharma, Mr. Naman, Mr.
Vineet Negi, Mr. Vibhav V. Nath and Ms.
Theresa, Advs. for R-1

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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30.04.2026

C. HARI SHANKAR, J.

1. We have been informed that by, a notification issued yesterday, the Appointments Committee of Cabinet has approved appointment of Hon'ble Mr. Justice Anupinder Singh Grewal, a retired Judge of High



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Court of Punjab and Haryana, to be the President of the NCLT¹.

2. With that, the *lis* in this writ petition, which deals with the appointment of Acting President in the NCLT, has been rendered infructuous and is accordingly disposed of.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

APRIL 30, 2026/dsn

¹ National Company Law Tribunal